

some difficulty in getting trained personnel.

Facilities for production and research in the field of drugs have been developed considerably in public sector undertakings. Some firms in the private sector also have introduced facilities for research.

(d) It is proposed to create an additional capacity of 1700 admissions per annum to the degree course in Pharmacy during the Fourth Plan period. For this purpose, Central assistance is made available to State Governments and Universities for starting diploma and degree courses. In order to meet the requirements of the drug industry, manufacturing agencies have also been asked by Government to provide facilities for in-service training to trained pharmacists.

Control on Sale and Purchase of Gold

1936. Shri Atam Das: Will the Minister of Finance be pleased to state:

(a) whether there is any proposal under consideration of Government for controlling the sale and purchase of gold;

(b) if so, the details thereof; and

(c) whether Government have formulated any proposal to provide alternative employment to goldsmiths who are likely to be affected as a result thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deval): (a) and (b). No, Sir. No fresh proposal is under consideration.

The Gold Control Rules envisage licensing of Gold refiners and dealers in gold and ornaments and certification of the self-employed goldsmiths; detailed forms of accounts and returns have been prescribed for these persons. The Rules also prohibit possession or acquisition of primary gold by persons other than licensed dealers, refiners, and certified goldsmiths. The Refineries will manufacture gold only

in the form of Standard Gold Bars as prescribed. These features have the effect of indirectly controlling the sale and purchase of gold. In view of the ban on private possession of primary gold, imposed under the Defence of India (Fourth Amendment) Rules, 1966, necessary provision has been made in the Rules for the disposal of legally held primary gold during the interim period before the ban becomes absolute from 31st August, 1967.

(c) The procedure prescribed for disposal of the legally held primary gold will not adversely affect the business of goldsmiths. However, in 1963 certain schemes were formulated to rehabilitate the goldsmiths affected by Gold Control. These include financial and other assistance to goldsmiths who elected to change their occupation. Technical training and educational facilities are also given. These assistance schemes are being continued.

योजनाओं की क्रियान्विति में जनता का सहयोग

1937. श्री क० वि० मधुकर : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने योजनाओं की क्रियान्विति में ग्राम पंचायत, ब्लॉक तथा जिला स्तर पर लोगों का सक्रिय सहयोग और समर्पण प्राप्त करने के लिये कोई कदम उठाये हैं ;

(ख) यदि हाँ, तो उनका व्योरा क्या है; और

(ग) यदि नहीं तो योजनाओं की क्रियान्विति में जनता का सहयोग प्राप्त करने में सरकार की उदासीनता के क्या कारण हैं ?

योजना, इंद्रोसिवन तथा रत्नावन की समाप्त कल्याण मंत्री (श्री जलोक बेहता) :

(क) जी हाँ, सभी स्तरों पर ।

(ख) जन सहयोग सम्मन्धी राष्ट्रीय सहायक समिति जिसमें कई प्रमुख स्वयंसेवक